

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2015

Dated: 20th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Lanco Amarkantak Power Ltd. ... Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Akhil Sibal, Mr. Deepak Khurana and
Mr. Vikas Mishra for R.2

Counsel for the Respondent (s) : Ms. Suparna Srivastava for R.5

ORDER

Pleadings in both these appeals, being Appeal Nos. 107 of 2015 and 117 of 2015, are said to be complete. The learned counsel for the appellant in Appeal No. 117 of 2015 submits that there is some urgency in the hearing of the matter. Considering that request, post these appeals for arguments on **19th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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